

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 586  
TO BE ANSWERED ON 4<sup>th</sup> FEBRUARY 2022**

**AUTONOMOUS MEDICAL COLLEGES IN UTTAR PRADESH**

**586. SHRI BHOLA SINGH:  
SHRI RAJVEER SINGH (RAJU BHAIYA):**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has approved construction of new autonomous medical colleges in Uttar Pradesh under the Pradhan Mantri Swasthya Suraksha Yojana and if so, the details thereof district-wise including Bulandshahar;
- (b) whether these new autonomous medical colleges are recognized by the National Medical Commission and if so, the details thereof and if not, the reasons therefor;
- (c) whether admission process has been started in these medical colleges in Uttar Pradesh and if so, the details thereof;
- (d) whether the Government proposes to set up medical colleges on PPP model in the districts which do not have any Government/private medical colleges and if so, the details thereof; and
- (e) the other steps being taken by the Government in this regard?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) to (e) :The Pradhan Mantri Swasthya Suraksha Yojana (PMSSY) aims at correcting regional imbalances in the availability of affordable tertiary healthcare services and to augment facilities for quality medical education in the country. The scheme has two components- setting up of new AIIMS and upgradation of existing Government Medical Colleges. Setting up of 22 new AIIMS has been approved under the scheme, including AIIMS at Raebareli and Gorakhpur in Uttar Pradesh.

The Department of Economic Affairs (DEA) vide its notification dated 20.07.2020 has allowed Viability Gap Funding to Medical Colleges for setting up in PPP mode by utilizing the existing District Hospitals. Separately, the Ministry of Health and Family Welfare administers a Centrally Sponsored Scheme for 'Establishment of new Medical Colleges attached with existing district/referral hospitals' with preference to underserved areas, where there is no existing Government or private medical college. Under this scheme, Government of India has approved establishment of 157 new medical colleges in three phases. Out of these, Letters of Permission (LoP) to start undergraduate medical courses have been given by the National Medical Commission for 70 medical colleges, which have become functional. In Uttar Pradesh, 27 medical colleges have been approved under the scheme, including at Bulandshahar, and 13 of the approved medical colleges have become functional.

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